

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL NO.24/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMREX MARKETING PVT LTD V/S SHRI GANG INDUSTRIES AND ALLIED PRODUCTS LTD & ORS.
UNDER SECTION	58 & 59 OF THE COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Niharika Ahluwalia with Sh. Arpit Sharma, Advs. : *For the Appellant*

Sh. Satish Rai with Sh. Abhay Gupta : *For the Res. No.1*
& Sh. Gaurav Raj Grover, Advs.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Petitioner seeks an accommodation to address the arguments in the matter.
- 2.** Let the matter be adjourned for further hearing on 30th May, 2024.
- 3.** Interim order to continue in the meantime.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

18th April, 2024

Kavya Prakash Srivastava
(Stenographer)